

# Declaration of Assets and Liabilities

Year-2024-25.

I, RAJIB KUMAR SINGH son/daughter/wife of SHRI. YOGESH CHANDRA SINGH aged 49 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT service and presently working as ASSISTANT SECTION OFFICER, BIHAR LEGISLATIVE ASSEMBLY, PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
			Smt.Priti kumari	Ishani Singh	Darsh	
(i)	Cash	Rs. 37000/-	Rs. 26,000/-	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving A/C Rs. 57,460/- S.B.I. Rs. 86,000/- UCO, Bank	Saving A/C UCO Bank Rs. 70,000/-	NIL	NIL	
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C Policy No. - 513762741- Rs. 2733/- Hly L.I.C Policy No. 828977004 Rs.-29661/-Yearly L.I.C Policy No.- 826359844 Rs.-31974/-Yearly	L.I.C Policy No. - 847655341 Rs.-11672/-Yearly L.I.C Policy No.- 519387740 Rs.-6005/-Yearly	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	Bajaj Discover BR-01AT-0995 Hero Glamour JH-17N-8220	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold- 40gm	Gold- 250 gm Silver- 800gm	Gold- 23 gm Silver- 250gm	Gold- 10 gm Silver- 200gm	
(vii)	Other assets, such as values of claims / interests	Furniture,TV, Mobile etc.	Mobile	NIL	NIL	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Rajib Kumar Singh



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	residential Building Mauja-Ghasiya, 313 Khata-04/15, Plot- 395/295, 2.63 Decimal	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF (Till date share is not defined)	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 17.02.2025
(a)	(i) Loans from Banks	Housing Loan from SBI	43,40,467/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

*Rajiv Kumar Singh*



	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2024-2025 PAN No- DELPS1923G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

### C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: **Rajib Kumar Singh**

Designation: Assistant Section Officer

Department: Bihar Legislative Assembly, Patna

Place: **PATNA**

Date: **17/02/2025**

**Note:** Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

